

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1449 of 2019**

**IN THE MATTER OF:**

**Pandurang Shinde**

**...Appellant**

**Vs**

**Industrial Development Bank of India & Anr.**

**...Respondents**

**Present:-**

**For Appellant:- None**

**For Respondent:- Mr. Abu John and Mr. Aditya Vashisth, Advocates for  
Respondent No. 1.**

**O R D E R**

**19.03.2020** When the case was called out nobody appears on behalf of the Appellant. Learned counsel for the Respondent No. 1 – IDBI is present.

Due to 'Covid-19' there is general travel restrictions.

List the Appeal 'For Admission (After Notice)' on **27<sup>th</sup> April, 2020.**

[Justice Anant Bijay Singh]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

[Dr. Ashok Kumar Mishra]  
Member (Technical)